

on the Board of Directors has been considered; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) The Scheme for employees participation in management contained in the Ministry of Labour and Rehabilitation (Department of Labour) Resolution dated 30th December, 1983 envisages representation of workers at the shop floor and plant levels through consensus to be arrived at in consultation with the concerned trade union leaders. Among the pharmaceutical public sector undertakings, the Indian Drugs and Pharmaceutical Ltd. (IDPL) has reported that the scheme has been implemented at the unit level only in Rislikesh, Hyderabad, Gurgaon and Muzaffarpur units. Action is on for implementation of similar schemes in the Madras unit of IDPL and other public sector pharmaceutical undertakings.

(b) No formal proposal from Smith Stanisreet Pharmaceuticals Limited (SSPL) in this regard has been received so far.

(c) Does not arise.

Foreign Collaboration for Manufacture of Medium Size Passenger Cars

4336. SHRI MUKUL WASNIK : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that some prominent industrial group of South India has entered into a collaboration agreement with a foreign car company for manufacture of medium size passenger cars and has submitted application to the Government for necessary approval;

(b) if so, the details thereof;

(c) the total number of applications for industrial licences with or without foreign collaborations pending before Government for approval alongwith the names of applicants; and

(d) when the final decision will be taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No, Sir.

(b) Does not arise.

(c) and (d). Two composite applications from M/s. Escorts Limited and Gujarat Industrial Investment Corporation Limited for industrial licence and foreign collaboration for manufacture of cars are under consideration of the Government.

Improvement in STD Lines between Delhi-Srinagar and Delhi-Jammu

4337. SHRI P. NAMGYAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of STD lines that are available between Delhi-Srinagar and Delhi-Jammu;

(b) whether it is a fact that Delhi-Srinagar and Delhi-Jammu STD lines either remain very busy or disturbed; and

(c) if so, the steps taken to improve the STD lines between Delhi and the two capitals of the Jammu and Kashmir state ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The number of STD lines available on point-to-point basis between Delhi-Srinagar and Delhi-Jammu are as follows :

Delhi-Srinagar	18
Srinagar-Delhi	28
Delhi-Jammu	17
Jammu-Delhi	16

In addition, 9 lines are working from Jammu Trunk Automatic Exchange to SPC Trunk Automatic Exchange, Delhi. Jammu can get Delhi on these lines also besides on 16 point-to-point STD lines.

(b) No, Sir. Existing STD lines are adequate to handle the traffic. Three additional lines in Delhi-Srinagar direction and 8 in Jammu-Delhi direction have been proposed to meet the traffic growth.

(c) For better STD service, additional lines from Jammu Trunk Automatic Exchange to SPC Trunk Automatic Exchange, Delhi and lines in the reverse direction have been planned. A Trunk Automatic Exchange has also been proposed at Srinagar during 7th Five-Year Plan.

Transfer of Haldia Petro-Chemicals Project from State Sector of Joint Sector

4338. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Haldia Petro-chemicals project is being transferred from state sector to joint sector;

(b) whether its debt-equity ratio has been finalised;

(c) if so, whether there is any prospect of the project requiring any further Central approval; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (d). The better of intent for the setting up of the Haldia Petrochemical Complex is at present in the name of the West Bengal Industrial Development Corporation Ltd., who has concluded an agreement with Goenkas to form a joint sector company for implementation of the project. The debt equity ratio contemplated by the new company is 3:1. Usual approvals such as, clearance under MRTP Act, and for transfer of letter of intent to the new company, import of technology, capital goods will require to be obtained.

Execution of Power Projects to Overcome Shortage of Power in States

4339. SHRIMATI JAYANTI PATNAIK : Will the Minister of ENERGY be pleased to state :

(a) whether the execution of some power projects has been inordinately delayed;

(b) if so, the reasons therefor;

(c) the target date set for the completion of such projects; and

(d) the steps taken to expedite the execution of those projects to overcome the power shortage and give relief to worst-affected States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). Yes, Sir. The main reasons of delay in completion of the projects relate to difficulties in land acquisition, change in the scope of the projects, delay and non-sequential supply of equipment, paucity of funds, shortage of key construction materials, labour problems, unexpected geological conditions at the sites, design and engineering problems etc.

(c) The information is being collected and will be laid on the Table of the House.

(d) A number of measures have been taken to assist the State/Project authorities in expediting the completion and commissioning of Power Projects. These measures include regular monitoring of the project by Central Electricity Authority, expediting supply of equipments and materials, visit to Project sites by senior officers to assist in resolving problems etc. State Electricity Boards have also been asked to further improve project management and project implementation.

Oil Exploration in Saurashtra Region

4340. SHRI DIGVIJAY SINH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that Saurashtra off shore oil and natural gas exploration has been successful till date;

(b) whether the experiment made there is being reviewed; and

(c) if so, the financial allocation made for such exploration there ?